GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA STARRED QUESTION NO. 300 TO BE ANSWERED ON 30.03.2022

Admission under CwSN category

300. Shri Tiruchi Siva:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Ministry has collected data on the number of vacant seats in private schools under the Children with Special Needs (CwSN) category;
- (b) if so, the details thereof;
- (c) the reasons identified for such vacancies including whether such children are admitted under general category; and
- (d) the steps taken to address the same?

ANSWER

MINISTER OF EDUCATION (SHRI DHARMENDRA PRADHAN)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY (A) TO (D) OF THE RAJYA SABHA STARRED QUESTION NO. 300 FOR 30.03.2022 ASKED BY SHRI TIRUCHI SIVA, HON'BLE MP REGARDING 'ADMISSION UNDER CWSN CATEGORY'.

(a) to (d) Education being in the Concurrent List of the Constitution, majority of the schools are under the domain of respective State and UT Governments. As per UDISE 2019-20, there are 22,49,127 Children with Special Needs (CwSN) enrolled in schools in the country; out of which 2,51,799 CwSN are enrolled in private schools.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates that every child including CwSN, in the age group of six to fourteen years has a right to be provided free and compulsory elementary education of satisfactory and equitable quality in a neighbourhood school across the country.

Centrally Sponsored Scheme of Samagra Shiksha, which is an overarching scheme for school education covering all levels from pre-primary to senior secondary, covers all Children With Special Needs with one or more disabilities as mentioned in the schedule of disabilities of the Right of the Persons with Disabilities (RPwD) Act, 2016 studying in Government, Government-aided and local body schools.

There is a dedicated Inclusive Education component for the education of Children with Special Needs as an integral part of Samagra Shiksha. Through this component, Children with Special Needs are provided support via specific student oriented interventions such as identification and assessment camps, provision of aids, appliances and assistive devices, transportation, scribe and escort allowance support, Braille books and large print books, stipend for girls with special needs and teaching-learning materials etc. in order to appropriately address their unique educational requirements in general schools. Further, individualized support is also provided through therapeutic interventions at the block level. Samagra Shiksha supports CwSN as per the Rights of Persons with Disabilities (RPwD) Act, 2016.
